

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.10.2018

ORDER NO. 228 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 227 of 2018 for CESTAT Delhi constituting Division Bench as follows:

On 22.10.2018 at 2.30 p.m. Hon'ble Shri C.L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-head matter :

1. C/52906/2018

On 23.10.2018 at 2.30 p.m. Hon'ble Sh. Anil Choudhary, M (J) and Hon'ble Sh C. L. Mahar, M (T) will hear the following part-head matter :

2. C/50906/2018

On 26.10.2018 at 2.30 p.m. Hon'ble Sh. Anil Choudhary, M (J) and Hon'ble Sh C. L. Mahar, M (T) will hear the following part-head matter :

3. E/54051/2014

By order,



(Bineesh Kumar K. S.)
Registrar

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Registrar